

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 13
(TO BE ANSWERED ON THE 29th November 2021)

AIRPORTS OPERATED BY PRIVATE SECTOR COMPANIES

13. SHRI M.V. SHREYAMS KUMAR

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether a number of airports have been given for operation to Private Sector companies in the country;
- (b) if so, the details thereof;
- (c) the terms and criteria adopted by Government and the companies of private sector in this regard;
- (d) whether the role of Airport Authority of India (AAI) with the operating companies has been ensured;
- (e) if so, the details thereof; and
- (f) the names of the companies which have shown interest for operating and reconstructing the airports along with the companies selected by Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) & (b): Presently, there are 13 airports in the country which are operated by the private sector companies under the Public Private Partnership (PPP) mode. Of these 13, eight (8) airports belong to the Airports Authority of India (AAI) viz. Delhi, Mumbai, Lucknow, Ahmedabad, Mangaluru, Jaipur, Guwahati, Thiruvananthapuram. Remaining five (5) airports belong to the respective State Governments i.e. Hyderabad, Bengaluru, Cochin, Kannur and Durgapur.

(c) to (e): AAI has leased out eight airports to the PPP partners for operation, management and development of these airports on long term lease basis. The Concessionaires have been selected through competitive bidding process and by evaluating the technical and financial capacity of the bidders. AAI receives revenues from the PPP Partners in the form of Revenue share at Delhi and Mumbai and Per Passenger Fee (PPF) at other six airports throughout the concession period. AAI remains the owner of these airports and all these airports will come back to AAI once the Concession Period is over.

(f): AAI has received overwhelming response from the private sector during the competitive bidding process. During the bid process undertaken in 2018 for six airports namely, Ahmedabad, Lucknow, Mangaluru, Jaipur, Guwahati and Thiruvananthapuram airports, AAI had received a total of 32 bids from companies including GMR Airports Ltd., Adani Enterprises Ltd., AUTOSTRADE Indian Infrastructure Development Pvt. Ltd., PNC Infra tech Ltd., NIIF & Zurich Airport International Ag., AMP Capital (GIF II Lux Holdco) 5 LP, I-Investment Ltd., Kerala State Industrial Development Corporation (KSIDC), Cochin International Airport Ltd. and M/s Sanna Enterprises. M/s Adani Enterprises Limited quoted the highest bid for all the six airports and accordingly, the airports have been leased to them. Post lease period all airports will revert to AAI (GoI) at zero cost with all infrastructure set up by concessionaire during lease period.
